

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No. 679 Dated : 28/08/2018

S/Shri Sanwal Prasad Tewari, Usher, Ramesh Chand Tamta and Ms. Yashoda Devi, Court Attendants, High Court of Delhi, New Delhi, are appointed on deputation as (Orderlies) in the High Court of Jammu and Kashmir w.e.f., the date they are relieved from the High Court of Delhi, New Delhi, for a term co-terminus with the term of Hon'ble Ms. Justice Gita Mittal Hon'ble the Chief Justice, High Court of Jammu and Kashmir or till the pleasure of Her Lordship, whichever is earlier. All the above officials are posted in the Hon'ble Chief Justice's Secretariat.

By order;

(Sanjay Dhan)
Registrar General

No: 34683-91 /NG

Dated 28/08/2018

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of Her Lordship.
2. Joint Registrar (Estt.), High Court of Delhi, New Delhi, with a request that the service book of the officials may be forwarded to this High Court for further follow up action.
3. Central Project Coordinator, e-Courts, High Court of J&K, Srinagar for uploading the same on the website.
4. Chief Accounts Officer, High Court Main Wing, Srinagar
.....for information and necessary action
5. S/Shri _____
.....for compliance

Registrar General